NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

110. I.A. (DIS) 17/2024 In
C.P. (IB)/4227(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **14.06.2024**

NAME OF THE PARTIES: Sydicate Bank

VS

Rahi Shipping India Pvt Ltd.

Appearance

For Liquidator: Adv. Surekha Yadav a/w Adv. Avinash Khanolkar

For Respondent:

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. (DIS) 17/2024 - Proxy counsel for the liquidator seeks adjournment on the ground that arguing counsel is not available. At her request, list on **02.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//MANISH TIWARI//